	(F	iling under clause (d	a) of sub-regulation	(Please click) (2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	7042421987.2	6	6477002746	97.66	0	0	565419241.2	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	3	326682759.00	0	0	0.00	0	0	326682759	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	00	0	0	0	0.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	00	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	198	126362706	104	45484816	0.69	0	13889043.54	66988846	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	18391486	3	5947509	0.09	0	0	12443977	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	202208899	36	103714799.5	1.56	0	72885089	25609010	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		255	7716067837.2	149	6632149870.5	100.00	0	86774132.539999 99	997143833.2	